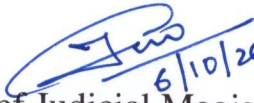


**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 07-10-2020**


Morning Session	Afternoon Session
Objections 1.CR. 123/2019 Order 2.CR. 290/2020 Hearing 3.Cmis. 92/2013 4.CC. 758/2018 5.CC. 6633/2018 6.FR. 368/2020	Hearing 1. FR. 367/2020 2. CC. 5255/2020 3. CR. 396/2019 4. CR. 175/2020 5. CR. 61/2020 6.CC. 3835/2020


6/10/2020
Chief Judicial Magistrate
Bangalore Rural District, Bangalore.
Bangalore

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 07/10/2020)**

II ACJM, Bengaluru. 1 st session IO/Evidence	II ACJM, Bengaluru. 2 nd Session IO/Evidence/Arguments
1. CC No. 4682/2020	1. CC No. 4965/2016
2. Cr No. 176/2020	2. CC No. 4169/2016
3. Cr No. 179/2020	3. CC No. 4132/2018
4. Cr No. 82/2020	4. CC No. 318/2012
5. Cr No. 60/2020	5. CC No. 7917/2019
6. Cr No. 187/2020	6. CC No. 4341/2020
7. Cr No. 144/2020	7. CC No. 4340/2020
8. Cr No. 79/2020	8. CC No. 3358/2017
9. Cr No. 135/2020	9. CC No. 2895/2008
10. Cr No. 07/2020	


6/10/2020.
IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.